

(b) whether any study has been conducted to find out the quantity of fruits and vegetables being wasted every year due to lack of proper processing facilities and because of which farmers are directly facing loss; and

(c) the expenditure incurred by the Ministry on food processing and storage facilities during the last five years and to what extent the wastage of the said items has been prevented?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI RAMESWAR TELI): (a) and (b) As per Studies, "Assessment of Quantitative Harvest and Post-Harvest Losses of Major Crops and Commodities in India" carried out by Central Institute of Post-Harvest Engineering and Technology (CIPHET), Ludhiana in 2010 and in 2015, the estimated cumulative percentages of annual harvest and post-harvest losses of fruits and vegetables are as follows:

Agricultural Produces	Cumulative Wastage (%)	
	As per Report 2010 (crop year 2005-06)	As per Report 2015 (crop year 2012-13)
Fruits and Vegetables	5.8-18.0	4.58-15.88

(c) The Ministry of Food Processing Industries (MoFPI) does not exclusively provide financial assistance for creation of storage facilities. Under the Schemes of (i) Mega Food Parks, (ii) Infrastructure for Agro-processing Clusters (Mini Food Parks), (iii) Integrated Cold Chain and Value Addition Infrastructure, (iv) Creation of Backward and Forward Linkages, (v) Creation/Expansion of Food Processing and Preservation Capacities of the Pradah Mantri Kisan Sampada Yojana (PMKSY), financial assistance is provided for the combined components for creation of storage (including cold storage and cold chain), processing, preservation capacities/facilities. During the last five years a total of ₹2920.88 crore has been released as capital subsidy under various component schemes of PMKSY mostly for creation of such facilities in the country. However, no recent assessment has been made on the reduction in wastage.

Job opportunity in value addition of cereals

3119. SHRI K.J. ALPHONS: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the quantity of major cereals produced in the country over the past five years;

- (b) the percentage of them which are given value addition;
- (c) the number of jobs created by value addition of cereals; and
- (d) the steps that are planned by Government to increase value addition?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI RAMESWAR TELI): (a) As per the estimates released by Department of Agriculture Cooperation and Farmers' Welfare, the production of Cereals in the country over the past five years is as under:

Year	Production (Million Tonnes)			
	Rice	Wheat	Coarse Cereals	Total
2013-14	106.65	95.85	43.30	245.80
2014-15	105.48	86.53	42.86	234.87
2015-16	104.41	92.29	38.52	235.22
2016-17	109.70	98.51	43.77	251.98
2017-18	112.76	99.87	46.97	259.60

(b) As per a study, commissioned by Ministry of Agriculture and Farmers Welfare and undertaken by Institute of Economic Growth, the extent of processing was 1.6% for milled rice, 2.05 % for milled wheat and 17.7% for milled coarse cereals in 2005-06.

(c) As per the latest available data under the Annual Survey of Industries, Ministry of Statistics and Programme Implementation, the total number of persons engaged in registered food processing units of value addition of cereals in 2016-17 was 10,56,890.

(d) The Ministry of Food Processing Industries (MoFPI) is implementing various Central Sector Schemes under its Central Sector Umbrella Scheme of Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) for overall development of food processing sector. PMKSY has seven component schemes viz. (i) Mega Food Parks, (ii) Integrated Cold Chain and Value Addition Infrastructure, (iii) Infrastructure for Agro-Processing Clusters, (iv) Creation of Backward and Forward Linkages, (v) Creation/Expansion of Food Processing and Preservation Capacities, (vi) Food Safety and Quality Assurance Infrastructure, and (vii) Human Resources and Institutions. The PMKSY is designed to create robust modern infrastructure along the entire food processing value/supply

chain *i.e.* from farm gate to consumer for processing and value addition of all agro and marine produce including Cereals. Individuals, farmers, Farmer Producer Organisations (FPOs), Entrepreneurs, Cooperatives, Societies, Self Help Groups (SHGs), Private Companies and Central/ State PSUs etc. are eligible for financial assistance under the schemes of PMKSY for setting up of food processing industries/ units/ projects in the country.

Provision of computers and TV sets in panchayats

3120. SHRI ANIL DESAI: Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether Government has provided computers and TV sets to every panchayat in the country;
- (b) if so, the number of gram panchayats that have received such things; and
- (c) whether services of any computer literate person is also available in the panchayats to operate computers?

THE MINISTER OF PANCHAYATI RAJ (SHRI NARENDRA SINGH TOMAR):
(a) to (c) Panchayat being a State subject, the responsibility of providing computers and manpower support etc. for smooth functioning of Gram Panchayats (GPs) is of State Government. However, under the old scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), implemented during 2012-13 to 2015-16, financial assistance was provided to States / UTs upto 2014-15 for computers and peripherals for GPs, which had building and internet connectivity but no computers. The State-wise details of GPs having computers are given in the Statement-I (*See* below).

Further, Ministry of Panchayati Raj (MoPR) under the restructured scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) being implemented w.e.f. 2018-19 provides for financial support for computers and peripheral. However, annual RGSA Plan covering the activities to be taken up during the year is prepared by the State. The State/UT-wise computers sanctioned under the scheme during 2018-19 and 2019-20 are given in the Statement-II (*See* below). Purchase of computers and accessories in GPs which do not have computers is also permitted under the Fourteenth Finance Commission (FFC) grant. None of the schemes of Ministry of Panchayati Raj (MoPR) provide for the procurement of TV sets for GPs.

The services of technical man-power, including computer literate person can be sourced under RGSA and FFC grants.